

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 187/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

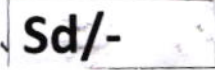
NAME OF THE PARTIES: M/s. Mangalkalash Trading Pvt. Ltd.

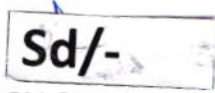
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Ajit Singh Tawar i/b Chandrakant- Mahadeshwar	Advocate for Petitioner	

ORDER

CSP 181/230-232/NCLT/MB/MAH/2017
CSP 182/230-232/NCLT/MB/MAH/2017
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CSP 187/230-232/NCLT/MB/MAH/2017
CSP 188/230-232/NCLT/MB/MAH/2017
CSP 189/230-232/NCLT/MB/MAH/2017

 of the parties, list this matter on 14.12.2017.
V. NALLASENAPATHY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)